

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/_____/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rockta Lal Das,
District & Sessions Judge,
Charaideo, Sonari,

Dated Guwahati the July, 2021.

Sub: **Casual leave with station leave permission .**

Ref:- Your letter No. DJCHA/CT/396/2021 dated 19.07.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 23.07.2021 and 26.07.2021 along with head quarter leave permission, with the official vehicle, at your own cost, from the morning of 23.07.2021 till the morning of 27.07.2021. The Chief Judicial Magistrate cum Civil Judge, Charaideo, Sonari, in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-79/2004/3081/A, dated 23-07-2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

REGISTRAR (VIGILANCE)

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